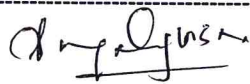


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.22/BB/2018	-	Admission	Rule 6 of I&B	M/s Dentsu Media and Holdings India Pvt. Ltd. Vs M/s Air Pegasus India Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Amal jain 7829737929	Petitioner	

The matter is listed today for compliance of objections. Counsel for petitioner is present. Time extended for compliance.

List it on 29.01.2018.


MEMBER (T)


MEMBER (J)